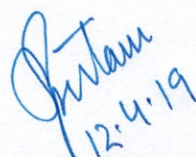


**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi - 110001**

12th April, 2019

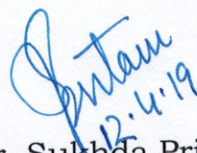
CORRIGENDUM

Uncorrected order dated 10.04.2019 in Execution Application No. 07/2019 In Appeal No. 77/2013 (WZ), Sandhya S. Kulkarni & Ors. v. Arihant Realtors & Ors. was inadvertently uploaded on the website which has been withdrawn and corrected copy of the order has been uploaded.


12.4.19
(Dr. Sukhda Pritam)
Deputy Registrar (J)

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